

F. No. J-11014/1/2017-Judl.(Part-3)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 21st November, 2017

ORDER


The President is pleased to **extend** the term of **Ms. Sindhu Sharma**, Advocate as mentioned in table 'A' below, as the Assistant Solicitor General of India (Asst. SGI) for the High Court of Jammu & Kashmir, for a further period of three years with effect from the date of expiry of her earlier term as Asst. SGI for the High Court of Jammu & Kashmir, as shown under column V in table 'A' below, or until further orders, whichever is earlier:

Table 'A'
ASSISTANT SOLICITOR GENERAL OF INDIA
(Extension of term)

Sl. No.	Name of Advocate (S/Shri)	Contact details	Name of High Court	Date of expiry of earlier term as Asstt. SGI (w.e.f.)
I	II	III	IV	V
1.	Ms. Sindhu Sharma	23-C, 2 nd Extension, Gandhi Nagar, Jammu (J&K). Mob: 9622276777 9419191871 Email: sindhu.kbsc@gmail.com	High Court of Jammu & Kashmir at Jammu	18.11.2017

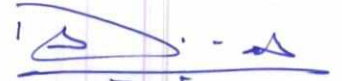
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary
21.11.17

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. All the Assistant Solicitor General of India in various High Courts.
4. The Registrar, High Court of Jammu & Kashmir at Jammu.
5. Ms. Sindhu Sharma, Asst. SGI at the address as mentioned in table 'A' above.
6. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI.
7. The Pay & Account Office, Department of Legal Affairs.
8. To be uploaded on the website of this Department i.e. www.legallaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled Counsel' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

Tel. 011-23384945

Email: judicial-dla@nic.in